

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Phone: 011-23753942 Fax-23753923

Date: 23.3.2023

To,

Shri Anand Ganesan, Advocate
MSA Partners,
D-246, Defence Colony,
New Delhi- 110024

Sir,

Petition No. 264/GT/2021

Subject: Petition for revision of tariff of Muzaffarpur Thermal Power Station Stage-I (220 MW) after the truing up exercise for the period from 1.4.2014 to 31.3.2019.

Ref: (i) ROP dated 6.12.2022
(ii) Your letter dated 27.1.2023

With the above referred, the letter being mentioned today (23.3.2023), I am directed to inform that your request for extension of time to file the additional information has been granted and the same is extended till **4.4.2023**, after serving copy to the Respondents who shall file their replies by **11.4.2023**. The Petitioner may file its rejoinder, if any, by **18.4.2023**. No further extension of time shall be granted for any reason.

Yours sincerely

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
(i) All Respondents.